COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 256 OF 2017

Dated: 5th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Damodar Valley Power Consumers' Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan Mr. Pulkit Agrwal for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **29.10.2018**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/tpd